

their product range. Some of the DPSUs have also collaborated with DRDO and other R&D institutions in this regard. There is also increasing emphasis on partnerships of DPSUs with the private sector for sourcing various components so that DPSUs can play the role of system integrators and become more competitive.

Modernisation programme for the defence forces

2120. SHRI AJAY SANCHETI: Will the Minister of DEFENCE be pleased to state:

- (a) the details of defence equipments acquired by the country during 2009 to 2014, year-wise;
- (b) whether these imports were sufficient to modernise our defence forces;
- (c) if not, the details of steps taken up to modernise the defence forces;
- (d) whether any strategy has been drawn for a time-bound modernisation programme; and
- (e) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (e) Modernisation of the Defence Forces is a continuous process based on threat perception, operational challenges, technological changes and available resources. The process is based on a 15 year Long Term Integrated Perspective Plan (LTIPP), Five Year Service Capital Acquisition Plan (SCAP) and an Annual Acquisition Plan (AAP). Procurement of equipment and weapon systems is carried out as per the AAP. Capital Expenditure on defence equipments during 2009-10 to 2013-14 was ₹ 274005.99 crore. The contracts signed for procurements include those for missiles, rockets, ammunition and aircrafts.

Government constantly reviews the security scenario and accordingly decides to induct appropriate defence equipment to keep the armed forces in a state of readiness and remaining equipped with modern weapon systems which is undertaken through procurement from various indigenous as well as foreign vendors.

Operational preparedness of coast guard

2121. SHRI ANUBHAV MOHANTY: Will the Minister of DEFENCE be pleased to state:

- (a) the total number of ships available with the Coast Guard;
- (b) whether Government is satisfied with the ships available for guarding the long coast line of the country; and
- (c) if not, the steps Government has taken to make the Coast Guard self-sufficient to meet the challenges from the shore side?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) Indian Coast Guard has a force level of 113 surface platforms including 50 ships, 45 Interceptor Boats and 18 Air Cushion Vehicles (hovercraft). In an expanding organization like the Coast Guard, procurement of vessels is an ongoing process. The acquisition of ships and boats are carried out keeping in view the threat perceptions, strategic concerns and operational requirements. There has been a significant acquisition of ships/vessels for Coast Guard in recent years. Indian Coast Guard has increased its fleet strength to 113 vessels and 64 aircraft compared to 61 vessels and 46 aircraft in 2008. Coast Guard has been adequately equipped to face the challenges of national security and the role assigned to it by Government.

Further, Government attaches utmost importance to nation's coastal security and surveillance. Review and monitoring of coastal security mechanism is a continuous process. Several measures to strengthen Coastal Security, including improving surveillance mechanism and enhanced patrolling by security agencies following an integrated approach have been put in place. Joint operational exercises are conducted on regular basis among Navy, Coast Guard, Coastal Police, customs and others. The intelligence mechanism has been streamlined through the creation of Joint Operation Centres and multi-agency coordination mechanism. Installation of radars covering the country's coastline and islands is also an essential part of this process. Deployment of assets is done as per threat inputs/perceptions and requirements.

Manufacturing of helicopters in the country

2122. SHRI RAVI PRAKASH VERMA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government is considering to prepare separate policy on Make-in-India to invite private companies in defence sector;
- (b) if so, the details thereof;
- (c) whether Government proposes to manufacture 338 helicopters (Defence and Civil) by roping in private companies;
- (d) if so, the details thereof;
- (e) whether Government proposes to augment the capacity of HAL; and
- (f) if so, the details of the scheme prepared therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAOINDERJIT SINGH): (a) and (b) At present, there is no such proposal to prepare a